

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD**

**Original Application No.020/0243/2018**

**Date of Order : 07.06.2019**

**Between :**

Kothapalli Bangara Hanuman Varma,  
S/o Surpa Raju, Aged about 57 years,  
Occ : Assistant Engineer (Civil) Gr-'C',  
(Under the orders of suspension),  
O/o Garrison Engineer (Army)(Project)No.1,  
Jaisalmer, Rajasthan – 345 001,  
R/o H.No.27-64/7/20, Road No.2, Plot No.6,  
Aditya Nagar, Neredmet, Hyderabad – 56.

... Applicant

**And**

1. Union of India, rep. by its Secretary,  
Ministry of Defence, Sena Bhavan,  
New Delhi.

2. The Chief Engineer,  
Southern Command,  
Military Engineer Services, Pune.

3. The Garrison Engineer (Army)(Project)No.1,  
Jaisalmer, Rajasthan – 345 001.

4. The Commander Works Engineer (Army),  
Mudfort, Secunderabad – 500 030.

... Respondents

Counsel for the Applicant

...

Dr.A.Raghu Kumar, Advocate

Counsel for the Respondents

...

Mr.R.V.Mallikarjuna Rao, Sr.PC for CG

**CORAM:**

Hon'ble Mr.Justice L.Narasimha Reddy ... Chairman  
Hon'ble Mr. B.V.Sudhakar ... Member (Administrative)

**ORAL ORDER**

**[ As per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman ]**

This OA is filed by the applicant challenging the suspension order dated 27.10.2017. Today it is reported by the learned counsel for the applicant that the order of suspension was revoked.

2. In view of the above, the OA is dismissed as infructuous. There shall be no order as to costs.

**(B.V.SUDHAKAR)**  
**MEMBER(ADMN.)**

**(JUSTICE L.NARASIMHA REDDY)**  
**CHAIRMAN**

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